
Mailaram Ganga Reddy Vs State Of Telangana

Writ Petition No. 1902 Of 2024

Court: High Court For The State Of Telangana:: At Hyderabad

Date of Decision: Feb. 8, 2024

Acts Referred:

Constitution Of India, 1950 " Article 226#Telangana Cooperative Societies Act, 1964 " Section 34, 34A, 115D

Hon'ble Judges: Nagesh Bheemapaka, J

Bench: Single Bench

Advocate: Ennamsetty Akhil

Final Decision: Dismissed

Judgement